HIGH COURT OF SIKKIM G ANGTOK

No. 304/HCS

Dated: 7-1016

OFFICE ORDER

In supersession of Office Order No. 317/HCS dated 01.10.2013 and in continuation to Office Order No. 292/Condfl/HCS dated 30.09.2016, Mrs. K.C. Barphungpa, District & Sessions Judge (West) at Gyalshing is hereby given additional charge as Judge, Fast Track Court for the South & West districts and Ms. Jyoti Kharka, District & Sessions Judge (East) at Gangtok, is given additional charge as Judge, Fast Track Court for the East & North districts to deal with all the pending cases under section 376 IPC falling under their respective jurisdiction, with immediate effect.

By Order,

Sd/-(N.G. Sherpa) REGISTRAR GENERAL

Memo No.: V(205)/Confdl./HCS/6707-36
Date: 7 · 10 · 16
Conv to:

- 1. Mrs. K.C. Barphungpa, District & Sessions Judge (West) at Gyalshing.
- 2. Ms. Jyoti Kharka, District & Sessions Judge (East) at Gangtok.
- 3. The District & Sessions Judge (North) at Mangan.
- 4. The District & Sessions Judge (South) at Namchi.
- 5. The District & Sessions Judge (Special Division –I) I/C at Gangtok.
- 6. The District & Sessions Judge (Special Division -II) I/C at Gangtok.
- 7. The Chief Judicial Magistrate –cum- Civil Judge (East & North)I/C at Gangtok.
- 8. The Chief Judicial Magistrate –cum- Civil Judge (South & West) I/C at Namchi.
- 9. The Civil Judge -cum- Judicial Magistrate (South) at Namchi.
- 10. The Civil Judge -cum- Judicial Magistrate (North) at Mangan.
- 11. The Civil Judge –cum- Judicial Magistrate (West) at Gyalshing.
- 12. The Civil Judge -cum- Judicial Magistrate (East) at Gangtok.
- 13. The Civil Judge –cum- Judicial Magistrate, Chungthang Sub- Division, North Sikkim.
- 14. The Civil Judge -cum- Judicial Magistrate, Soreng Sub- Division, West Sikkim.
- 15. The Chief Secretary, Government of Sikkim, Gangtok.